

Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision

MEETING NUMBER : 29/82-ALC4/2009 MEETING DATE : 13.10.2009

The Meeting No.29/82 in the year 2009-10 to consider the cases under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2004-09 pertaining to products falling in Chapter 29 and 30 was held on 13.10.2009 under the Chairmanship of Jt. DGFT, Shri Anil Aggarwal in his chamber.

Following members were present:-

1. Shri Jasbir Singh, IA, Department of C&PC
2. Shri D.N. Mathur, Dy. IA, Department of Pharmaceuticals
3. Shri Rajinder Pal Singh, Dy. DGFT
4. Shri Shyam Lal, FTDO

1	Case No.:55/18/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00329/AM10/	RLA File :03/94/040/00949/AM09/	Lic.No/Date:0310503316 21.01.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

2	Case No.:58/18/82-ALC4/2009	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00332/AM10/	RLA File :09/24/040/00431/AM09/	Lic.No/Date:0910037268 03.03.2009	Defer Date:10.11.2009
	Decision : Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

3	Case No.:10/54/82-ALC4/2008	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/01712/AM09/	RLA File :05/24/040/00769/AM09/	Lic.No/Date:0510238138 17.03.2009	Defer Date:10.11.2009
	Decision : Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

4	Case No.:65/18/82-ALC4/2009	Party Name:MSN LABORATORIES LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00339/AM10/	RLA File :09/24/040/00433/AM09/	Lic.No/Date:0910037452	Defer

			19.03.2009	Date:10.11.2009
	Decision : Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			
5	Case No.:62/18/82-ALC4/2009	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00336/AM10/	RLA File :09/24/040/00469/AM09/	Lic.No/Date:0910037549 26.03.2009	Defer Date:10.11.2009
	Decision : Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			
6	Case No.:63/18/82-ALC4/2009	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00337/AM10/	RLA File :09/24/040/00470/AM09/	Lic.No/Date:0910037550 26.03.2009	Defer Date:10.11.2009
	Decision : Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			
7	Case No.:72/18/82-ALC4/2009	Party Name:WEXFORD LABORATORIES P LTD	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00346/AM10/	RLA File :07/24/040/00679/AM09/	Lic.No/Date:0710063868 26.03.2009	Defer Date:10.11.2009
	Decision : Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			
8	Case No.:67/18/82-ALC4/2009	Party Name:MANGALAM DRUGS & ORGANICS LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00341/AM10/	RLA File :03/95/040/01043/AM09/	Lic.No/Date:0310514060 01.04.2009	Defer Date:10.11.2009
	Decision : Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			
9	Case No.:44/18/82-ALC4/2009	Party Name:HETERO LABS LTD.	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00318/AM10/	RLA File :09/24/040/00477/AM09/	Lic.No/Date:0910037637 09.04.2009	Defer Date:10.11.2009
	Decision Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.:			
10	Case No.:66/18/82-ALC4/2009	Party Name:CORVINE CHEMICALS & PHARMACEUTICALS LIMITED,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred

	HQ File :01/82/050/00340/AM10/	RLA File :07/24/040/00009/AM10/	Lic.No/Date:0710064113 13.04.2009	Defer Date:10.11.2009
	Decision : Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

11	Case No.:21/18/82-ALC4/2009	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00295/AM10/	RLA File :03/94/040/01082/AM09/	Lic.No/Date:0310515875 16.04.2009	Defer Date:10.11.2009
	Decision : Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

12	Case No.:69/18/82-ALC4/2009	Party Name:KUDOS CHEMIE LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00343/AM10/	RLA File :22/24/040/00001/AM10/	Lic.No/Date:2210008835 16.04.2009	Defer Date:10.11.2009
	Decision : Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

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Case No.:13/18/82-ALC4/2009	Party Name:AQUAPHARM CHEMICALS PVT.LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Approved	
HQ File :01/82/050/00287/AM10/	RLA File :31/24/040/00008/AM10/	Lic.No/Date:3110038195 22.04.2009	:	
Decision :Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/85/2002-Ch.III dated 22.09.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Water Treatment Chemical (Maxinol C 5100) containing Sodium Salt of Acrylic Acid polymer (Solid content of 48 ± 1)	1 Kg.	1.	Acrylic Acid	0.319 kg
RA concerned may take further necessary action as per above decision of NC.				

14	Case No.:78/18/82-ALC4/2009	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00352/AM10/	RLA File :09/24/040/00013/AM10/	Lic.No/Date:0910037741 23.04.2009	Defer Date:10.11.2009
	Decision : Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

15	Case No.:15/18/82-ALC4/2009	Party Name:GLENMARK GENERICS LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00289/AM10/	RLA File :03/94/040/00053/AM10/	Lic.No/Date:0310517558 28.04.2009	Defer Date:10.11.2009
	Decision : Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

16	Case No.:9/6/82-ALC4/2009	Party Name:RASHMI PHARMA PVT LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Approved
	HQ File :01/82/050/00064/AM10/	RLA File :09/24/040/00012/AM10/	Lic.No/Date:0910037811 30.04.2009	:
	Decision :Committee decided to close the case as Advance Authorisation has been issued under para 4.7.1 of HBP.			

17	Case No.:10/18/82-ALC4/2009	Party Name:UNIMAX CHEMICALS PVT LTD.	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00284/AM10/	RLA File :03/95/040/00042/AM10/	Lic.No/Date:0310518058 01.05.2009	Defer Date:10.11.2009
	Decision : Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

18	Case No.:11/18/82-ALC4/2009	Party Name:UNIMAX CHEMICALS PVT LTD.	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00285/AM10/	RLA File :03/95/040/01027/AM09/	Lic.No/Date:0310517971 01.05.2009	Defer Date:10.11.2009
	Decision : Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

19	Case No.:8/18/82-ALC4/2009	Party Name:UNIMAX LABORATORIES PVT.LTD	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00282/AM10/	RLA File :03/95/040/00940/AM09/	Lic.No/Date:0310518060 01.05.2009	Defer Date:10.11.2009
	Decision : Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

20	Case No.:5/7/82-ALC4/2009	Party Name:INDO AMINES LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00076/AM10/	RLA File :03/94/040/00051/AM10/	Lic.No/Date:0310518508 05.05.2009	Defer Date:10.11.2009
	Decision : Committee decided to defer case for 10.11.2009 for comments of Department of C&PC.			

21	Case No.:13/7/82-ALC4/2009	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00084/AM10/	RLA File :03/94/040/01120/AM09/	Lic.No/Date:0310518966 07.05.2009	Defer Date:10.11.2009
	Decision : Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

22	Case No.:16/18/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00290/AM10/	RLA File :03/94/040/00104/AM10/	Lic.No/Date:0310520417 19.05.2009	Defer Date:10.11.2009
	Decision : Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

23	Case No.:35/18/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00309/AM10/	RLA File :03/94/040/00115/AM10/	Lic.No/Date:0310520711 21.05.2009	Defer Date:10.11.2009
	Decision : Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

24	Case No.:38/18/82-ALC4/2009	Party Name:ENALTEC LABS PVT.LTD.	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00312/AM10/	RLA File :03/94/040/00101/AM10/	Lic.No/Date:0310520653 21.05.2009	Defer Date:10.11.2009
	Decision : Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

25	Case No.:39/18/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00313/AM10/	RLA File :03/94/040/00076/AM10/	Lic.No/Date:0310520964 22.05.2009	Defer Date:10.11.2009
	Decision : Committee decided to defer case for 10.11.2009 for comments of DC(MSME).			

26	Case No.:40/18/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00314/AM10/	RLA File :03/94/040/00068/AM10/	Lic.No/Date:0310520972 22.05.2009	Defer Date:10.11.2009
	Decision : Committee decided to defer case for 10.11.2009 for comments of DC(MSME).			

27	Case No.:41/18/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00315/AM10/	RLA File :03/94/040/00073/AM10/	Lic.No/Date:0310520968 22.05.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of DC(MSME).			

28	Case No.:23/18/82-ALC4/2009	Party Name:AUCTUS PHARMA LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00297/AM10/	RLA File :09/24/040/00457/AM09/	Lic.No/Date:0910038018 26.05.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

29	Case No.:24/18/82-ALC4/2009	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00298/AM10/	RLA File :03/94/040/00027/AM10/	Lic.No/Date:0310521503 27.05.2009	Defer Date:10.11.2009
	Decision :Committee considered case as per agenda and observed that Department of C&PC vide their letter No.14010/110/2007-Ch.II dated 29.09.2009 has called for technical information from firm which is not received. It was, therefore, decided to await reply of firm and defer the case for 10.11.2009.			

30	Case No.:30/18/82-ALC4/2009	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00304/AM10/	RLA File :03/94/040/00026/AM10/	Lic.No/Date:0310521508 27.05.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of C&PC.			

31	Case No.:36/18/82-ALC4/2009	Party Name:CHEMILL NUTRACEUTICALS PVT.LTD.	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00310/AM10/	RLA File :03/94/040/00148/AM10/	Lic.No/Date:0310521537 27.05.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of C&PC.			

32	Case No.:14/18/82-ALC4/2009	Party Name:WOCKHARDT LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00288/AM10/	RLA File :03/95/040/00084/AM10/	Lic.No/Date:0310521745 28.05.2009	Defer Date:10.11.2009

	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			
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33	Case No.:34/18/82-ALC4/2009	Party Name:FINE ORGANIC INDUSTRIES PVT. LTD.	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00308/AM10/	RLA File :03/94/040/00144/AM10/	Lic.No/Date:0310521758 28.05.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of C&PC.			

34	Case No.:17/18/82-ALC4/2009	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00291/AM10/	RLA File :03/95/040/00124/AM10/	Lic.No/Date:0310522329 02.06.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

35	Case No.:37/18/82-ALC4/2009	Party Name:MSN PHARMACHEM PRIVATE LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00311/AM10/	RLA File :09/24/040/00053/AM10/	Lic.No/Date:0910038076 02.06.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

36	Case No.:42/18/82-ALC4/2009	Party Name:MAITHRI LABORATORIES (P) LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00316/AM10/	RLA File :09/24/040/00068/AM10/	Lic.No/Date:0910038079 02.06.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

37	Case No.:32/18/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00306/AM10/	RLA File :09/24/040/00410/AM09/	Lic.No/Date:0910038108 03.06.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

38	Case No.:45/18/82-ALC4/2009	Party Name:SONIC BIOCHEM EXTRACTIONS LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00319/AM10/	RLA File :11/24/040/00006/AM10/	Lic.No/Date:1110020396	Defer

			03.06.2009	Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Ministry of FPI..			
39	Case No.:3/18/82-ALC4/2009	Party Name:OLEOFINE ORGANICS (INDIA)PVT.LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00277/AM10/	RLA File :03/95/040/00138/AM10/	Lic.No/Date:0310522629 04.06.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of C&PC.			
40	Case No.:4/18/82-ALC4/2009	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00278/AM10/	RLA File :03/94/040/00978/AM09/	Lic.No/Date:0310523220 09.06.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of C&PC.			
41	Case No.:6/18/82-ALC4/2009	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00280/AM10/	RLA File :03/94/040/00183/AM10/	Lic.No/Date:0310523267 09.06.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of C&PC.			
42	Case No.:18/18/82-ALC4/2009	Party Name:TORRENT PHARMACEUTICALS LTD.	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00292/AM10/	RLA File :08/24/040/00040/AM10/	Lic.No/Date:0810080665 11.06.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			
43	Case No.:26/18/82-ALC4/2009	Party Name:ENALTEC LABS PVT.LTD.	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00300/AM10/	RLA File :03/94/040/00141/AM10/	Lic.No/Date:0310524174 15.06.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			
44	Case No.:43/18/82-ALC4/2009	Party Name:HEMMO PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred

	HQ File :01/82/050/00317/AM10/	RLA File :03/94/040/00018/AM10/	Lic.No/Date:0310524605 17.06.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Bio-technology.			

45	Case No.:20/18/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00294/AM10/	RLA File :03/94/040/00087/AM10/	Lic.No/Date:0310524765 18.06.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

46	Case No.:71/18/82-ALC4/2009	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00345/AM10/	RLA File :22/24/040/00011/AM10/	Lic.No/Date:2210009016 22.06.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

47	Case No.:47/18/82-ALC4/2009	Party Name:GUJARAT ORGANICS LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00321/AM10/	RLA File :03/94/040/00247/AM10/	Lic.No/Date:0310525575 24.06.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of C&PC.			

48	Case No.:31/18/82-ALC4/2009	Party Name:GUJARAT ORGANICS LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00305/AM10/	RLA File :03/94/040/00259/AM10/	Lic.No/Date:0310526171 29.06.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of C&PC.			

49	Case No.:33/18/82-ALC4/2009	Party Name:GUJARAT ORGANICS LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00307/AM10/	RLA File :03/94/040/00261/AM10/	Lic.No/Date:0310526169 29.06.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of C&PC.			

50	Case No.:1/17/82-ALC4/2009	Party Name:INTERMED LABS PVT. LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case
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	HQ File :01/82/050/00264/AM10/	RLA File :07/24/040/00135/AM10/	Lic.No/Date:0710065750 03.07.2009	Deferred Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

51	Case No.:2/17/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00265/AM10/	RLA File :09/24/040/00121/AM10/	Lic.No/Date:0910038452 06.07.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

52	Case No.:3/17/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00266/AM10/	RLA File :03/94/040/00279/AM10/	Lic.No/Date:0310527467 06.07.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

53	Case No.:4/17/82-ALC4/2009	Party Name:SARAF CHEMICALS LTD.	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00267/AM10/	RLA File :03/95/040/00207/AM10/	Lic.No/Date:0310527468 06.07.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of C&PC.			

54	Case No.:5/17/82-ALC4/2009	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00268/AM10/	RLA File :03/95/040/00102/AM10/	Lic.No/Date:0310527449 06.07.2009	Defer Date:10.11.2009
	Decision :Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/96/2005/Ch.II dated 27.10.2008, decided to seek comments of Ministry of Environment and Forests. Case stands deferred for 10.11.2009.			

55	Case No.:6/17/82-ALC4/2009	Party Name:CENTAUR PHARMACEUTICALS PVT. LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Approved
	HQ File :01/82/050/00269/AM10/	RLA File :03/94/040/00272/AM10/	Lic.No/Date:0310527469 06.07.2009	
	Decision :Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/58/2009-Ch.II dated 13.10.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-			

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
2-Chloracetamido-2'-Chloro-5-Nitro Benzaphenone (Chloroacetamido compound)	1 Kg.	1.	2-Amino-5-nitro 2-Chloro Benzophenone	0.816 kg

RA concerned may take further necessary action as per above decision of NC.

56	Case No.:7/17/82-ALC4/2009	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00270/AM10/	RLA File :07/24/040/00051/AM10/	Lic.No/Date:0710065810 07.07.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

57	Case No.:8/17/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00271/AM10/	RLA File :05/24/040/00208/AM10/	Lic.No/Date:0510245316 08.07.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

58	Case No.:9/17/82-ALC4/2009	Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00272/AM10/	RLA File :09/24/040/00101/AM10/	Lic.No/Date:0910038523 09.07.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of C&PC.			

59	Case No.:10/17/82-ALC4/2009	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00273/AM10/	RLA File :05/24/040/00203/AM10/	Lic.No/Date:0510245516 10.07.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

60	Case No.:11/17/82-ALC4/2009	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00274/AM10/	RLA File :05/24/040/00204/AM10/	Lic.No/Date:0510245517 10.07.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

61	Case No.:2/18/82-ALC4/2009	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00276/AM10/	RLA File :03/94/040/00289/AM10/	Lic.No/Date:0310528381 10.07.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of C&PC.			

62	Case No.:48/18/82-ALC4/2009	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00322/AM10/	RLA File :09/24/040/00118/AM10/	Lic.No/Date:0910038561 13.07.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

63	Case No.:61/18/82-ALC4/2009	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00335/AM10/	RLA File :04/24/040/00057/AM10/	Lic.No/Date:0410106102 14.07.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

64	Case No.:80/18/82-ALC4/2009	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00354/AM10/	RLA File :34/24/040/00064/AM10/	Lic.No/Date:3410024680 15.07.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

65	Case No.:82/18/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00356/AM10/	RLA File :03/95/040/00079/AM10/	Lic.No/Date:0310529028 16.07.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

66	Case No.:84/18/82-ALC4/2009	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00358/AM10/	RLA File :34/24/040/00048/AM10/	Lic.No/Date:3410024684 16.07.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of C&PC.			

67	Case No.:87/18/82-ALC4/2009	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00361/AM10/	RLA File :05/24/040/00230/AM10/	Lic.No/Date:0510246091 17.07.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

68	Case No.:17/29/82-ALC4/2009	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00587/AM10/	RLA File :09/24/040/00436/AM09/	Lic.No/Date:0910038631 20.07.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

69	Case No.:89/18/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00363/AM10/	RLA File :05/24/040/00226/AM10/	Lic.No/Date:0510246173 20.07.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

70	Case No.:90/18/82-ALC4/2009	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00364/AM10/	RLA File :03/95/040/00245/AM10/	Lic.No/Date:0310529608 20.07.2009	Defer Date:10.11.2009
	Decision :Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their U.O. No.14010/43/2007-Ch.II dated 08.04.2008, decided to call from firm a copy of Registration Certificate/clearance from Central Insecticides Board, Department of Agriculture of Co-operation as the export item has its use as fungicide in leather industry. Case stands deferred for 10.11.2009.			

71	Case No.:92/18/82-ALC4/2009	Party Name:WIN-MEDICARE PVT. LTD	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00366/AM10/	RLA File :05/24/040/00728/AM09/	Lic.No/Date:0510246191 20.07.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

72	Case No.:93/18/82-ALC4/2009	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Approved
	HQ File :01/82/050/00367/AM10/	RLA File :03/95/040/00996/AM09/	Lic.No/Date:0310529871	

21.07.2009

Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/32/2005-Ch.III dated 27.11.2007 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Sorbitan Mono Oleate	1 Kg.	1.	Oleic Acid	0.658 kg
		2.	Sorbitol (70%)	0.425 kg

RA concerned may take further necessary action as per above decision of NC.

73	Case No.:94/18/82-ALC4/2009	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00368/AM10/	RLA File :07/24/040/00156/AM10/	Lic.No/Date:0710066073 21.07.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

74	Case No.:12/29/82-ALC4/2009	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00582/AM10/	RLA File :09/24/040/00134/AM10/	Lic.No/Date:0910038660 23.07.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

75	Case No.:14/29/82-ALC4/2009	Party Name:AUCTUS PHARMA LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00584/AM10/	RLA File :09/24/040/00111/AM10/	Lic.No/Date:0910038661 23.07.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

76	Case No.:15/29/82-ALC4/2009	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00585/AM10/	RLA File :09/24/040/00006/AM10/	Lic.No/Date:0910038659 23.07.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

77	Case No.:97/18/82-ALC4/2009	Party Name:KAJAY REMEDIES PVT. LTD.	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
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	HQ File :01/82/050/00371/AM10/	RLA File :03/94/040/00310/AM10/	Lic.No/Date:0310530334 23.07.2009	Defer Date:10.11.2009
	Decision :Committee considered case as per agenda and in light of Department of C&PC dated 13.10.2009, decided to call for Production and Consumption data for the last three years certified by Chartered Accountant. Accordingly, case was deferred for 10.11.2009.			

78	Case No.:98/18/82-ALC4/2009	Party Name:KAJAY REMEDIES PVT. LTD.	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00372/AM10/	RLA File :03/94/040/00019/AM10/	Lic.No/Date:0310530340 23.07.2009	Defer Date:10.11.2009
	Decision : Committee considered case as per agenda and in light of Department of C&PC dated 13.10.2009, decided to call for Production and Consumption data for the last three years certified by Chartered Accountant. Accordingly, case was deferred for 10.11.2009.			

79	Case No.:100/18/82-ALC4/2009	Party Name:VIVIN LABORATORIES PRIVATE LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00374/AM10/	RLA File :09/24/040/00139/AM10/	Lic.No/Date:0910038692 24.07.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

80	Case No.:101/18/82-ALC4/2009	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00375/AM10/	RLA File :07/24/040/00136/AM10/	Lic.No/Date:0710066165 24.07.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of C&PC.			

81	Case No.:102/18/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00376/AM10/	RLA File :05/24/040/00243/AM10/	Lic.No/Date:0510246579 24.07.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

82	Case No.:103/18/82-ALC4/2009	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Approved
	HQ File :01/82/050/00377/AM10/	RLA File :02/24/040/00059/AM10/	Lic.No/Date:0210129506 24.07.2009	
	Decision : Committee considered case as per agenda for ratification of norms and in light of written comments forwarded by Petrochemicals Division vide their O.M. No.46011/54/2008-PC.II dated 23.06.2008 decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-			

Export product	Export Qty.	Sl.No.	Import items	Qty. allowed
Benzene (from Olefin Complex)	1 MT	1.	Naphtha	1.194 MT

RA concerned may take further necessary action as per above decision of NC.

83	Case No.:104/18/82-ALC4/2009	Party Name:STERICAT GUTSTRINGS PVT. LTD.	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00378/AM10/	RLA File :05/24/040/00759/AM09/	Lic.No/Date:0510246636 27.07.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

84	Case No.:16/29/82-ALC4/2009	Party Name:ALEMBIC LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00586/AM10/	RLA File :34/24/040/00068/AM10/	Lic.No/Date:3410024818 03.08.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

85	Case No.:19/29/82-ALC4/2009	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00589/AM10/	RLA File :03/94/040/00375/AM10/	Lic.No/Date:0310532032 04.08.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of C&PC.			

86	Case No.:13/29/82-ALC4/2009	Party Name:ALEMBIC LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00583/AM10/	RLA File :34/24/040/00070/AM10/	Lic.No/Date:3410024898 12.08.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

87	Case No.:20/29/82-ALC4/2009	Party Name:DISTO PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00590/AM10/	RLA File :09/24/040/00160/AM10/	Lic.No/Date:0910038970 14.08.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

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Case No.:11/29/82-ALC4/2009	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Approved	
HQ File :01/82/050/00581/AM10/	RLA File :03/95/040/00314/AM10/	Lic.No/Date:0310534400 20.08.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/93/2007-Ch.II dated 12.10.2009 and in consultation with the technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Export Qty.	Sl.No.	Import items	Qty. allowed
STERO MDEA (PIP) containing 50% of Tri Ethanol Amine and 50% of Mono Ethanol Amine	1 Kg.	1.	Tri Ethanol Amine	0.500 kg
		2.	Mono Ethanol Amine	0.500 kg
STERO MEA Mono Ethanol Amine (Minimum 99% purity)	1 Kg.	1.	Mono Ethanol Amine (Max.90% purity)	1.10 kg
RA concerned may take further necessary action as per above decision of NC.				

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Case No.:18/29/82-ALC4/2009	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Approved	
HQ File :01/82/050/00588/AM10/	RLA File :13/24/040/00012/AM10/	Lic.No/Date:1310029792 20.08.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.15022/9/2009-Ch.II dated 13.10.2009 and in consultation with the technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Export Qty.	Sl.No.	Import items	Qty. allowed
Triforine Technical	1 Kg.	1.	Formamide	0.272 kg
		2.	Piperazine Anhydrous	0.247 kg
		3.	N, Butyl Acetate	0.470 kg
		4.	Caustic Soda Lye (48%)	0.900 kg
RA concerned may take further necessary action as per above decision of NC.				

90	Case No.:9/29/82-ALC4/2009	Party Name:PRIVI ORGANICS LTD	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00579/AM10/	RLA File :03/95/040/00307/AM10/	Lic.No/Date:0310534431 20.08.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of C&PC.			

91	Case No.:10/29/82-ALC4/2009	Party Name:SYMBIOTEC PHARMALAB LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00580/AM10/	RLA File :11/24/040/00012/AM10/	Lic.No/Date:1110020967 25.08.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

92	Case No.:21/29/82-ALC4/2009	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00591/AM10/	RLA File :09/24/040/00189/AM10/	Lic.No/Date:0910039075 27.08.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

93	Case No.:1/25/82-ALC4/2009	Party Name:SHIVA PHARMACHEM PVT. LTD,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00532/AM10/	RLA File :34/24/040/00069/AM10/	Lic.No/Date:3410025002 03.09.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of C&PC.			

94	Case No.:22/29/82-ALC4/2009	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00592/AM10/	RLA File :03/95/040/00359/AM10/	Lic.No/Date:0310537371 11.09.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of C&PC.			

95	Case No.:1/29/82-ALC4/2009	Party Name:WOCKHARDT LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00571/AM10/	RLA File :03/95/040/00384/AM10/	Lic.No/Date:0310539418 25.09.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

96	Case No.:2/29/82-ALC4/2009	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00572/AM10/	RLA File :08/24/040/00155/AM10/	Lic.No/Date:0810083127 25.09.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

97	Case No.:3/29/82-ALC4/2009	Party Name:GURUDEV DYESTUFF INDIA PVT.LTD.	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00573/AM10/	RLA File :08/24/040/00156/AM10/	Lic.No/Date:0810083146 25.09.2009	Defer Date:10.11.2009
	Decision :Committee considered case as per agenda and observed that Department of C&PC vide their letter No.14010/9/2008-Ch.II dated 04.06.2009 has called for technical information from firm which has not been received. It was, therefore, decided to await reply of firm and defer case for 10.11.2009.			

98	Case No.:4/29/82-ALC4/2009	Party Name:INDIA GLYCOLS LTD	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00574/AM10/	RLA File :05/23/040/00038/AM10/	Lic.No/Date:0510250014 29.09.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of C&PC.			

99	Case No.:5/29/82-ALC4/2009	Party Name:INDO PHYTOCHEM PHARMACEUTICALS	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00575/AM10/	RLA File :05/23/040/00055/AM10/	Lic.No/Date:0510250016 29.09.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

100	Case No.:6/29/82-ALC4/2009	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00576/AM10/	RLA File :08/24/040/00161/AM10/	Lic.No/Date:0810083230 30.09.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

101	Case No.:7/29/82-ALC4/2009	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00577/AM10/	RLA File :07/24/040/00229/AM10/	Lic.No/Date:0710067286 30.09.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

102	Case No.:8/29/82-ALC4/2009	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00578/AM10/	RLA File :07/24/040/00230/AM10/	Lic.No/Date:0710067287 30.09.2009	Defer Date:10.11.2009

Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.

103	Case No.:23/29/82-ALC4/2009	Party Name:OLEOFINE ORGANICS (INDIA)PVT.LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00593/AM10/	RLA File :03/95/040/00363/AM10/	Lic.No/Date:0310540119 01.10.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of C&PC.			

104	Case No.:24/29/82-ALC4/2009	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00594/AM10/	RLA File :09/24/040/00247/AM10/	Lic.No/Date:0910039458 05.10.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

105	Case No.:25/29/82-ALC4/2009	Party Name:KAMUD DRUGS PVT.LIMITED.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00595/AM10/	RLA File :31/21/040/00198/AM10/	Lic.No/Date:3110040141 05.10.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

106	Case No.:26/29/82-ALC4/2009		Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Approved
	HQ File :01/82/050/00596/AM10/		RLA File :31/24/040/00111/AM10/	Lic.No/Date:3110040145 05.10.2009	
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their U.O. No.35011/249/2008-PI-III dated 17.03.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower on repeat basis:-				
	Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
	Efavirenz (Micronized)	1 Kg.	1.	2-(N-(4-Methoxybenzyl)-5-chloroalpha (Cyclopropylethynyl) Alpha (Trifluoromethyl)- Benzenmethanol	1.60 kg
RA concerned may take further necessary action as per above decision of NC.					

107	Case No.:27/29/82-ALC4/2009	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
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	HQ File :01/82/050/00597/AM10/	RLA File :03/95/040/00387/AM10/	Lic.No/Date:0310540299 05.10.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of C&PC.			

108	Case No.:28/29/82-ALC4/2009	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00598/AM10/	RLA File :03/95/040/00374/AM10/	Lic.No/Date:0310540303 05.10.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of C&PC.			

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Case No.:29/29/82-ALC4/2009	Party Name:TTK LIG LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Approved	
HQ File :01/82/050/00599/AM10/	RLA File :04/24/040/00148/AM10/	Lic.No/Date:0410108168 06.10.2009		
Decision : Committee considered case as per agenda and in light of earlier decision taken in 21/82 meeting held on 18.08.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Export Qty.	Sl.No.	Import items	Qty. allowed
Durex Play Longer-1.0 oz (28.4g) Active Ingredient: benzocaine 7.5% w/w in a water washable base	1 Kg.	1.	Benzocaine USP/EP Chemical	0.07875 kg
		2.	Apet Cartons	As per packing policy
RA concerned may take further necessary action as per above decision of NC.				

110	Case No.:30/29/82-ALC4/2009	Party Name:PROMED EXPORTS PVT.LTD.	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Deferred
	HQ File :01/82/050/00600/AM10/	RLA File :05/24/040/00332/AM10/	Lic.No/Date:0510250305 06.10.2009	Defer Date:10.11.2009
	Decision :Committee decided to defer case for 10.11.2009 for comments of Department of Pharmaceuticals.			

111	Case No.:31/29/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:29/82-ALC4/2009 13.10.2009	Status:Case Approved
	HQ File :01/82/050/00601/AM10/	RLA File :03/95/040/00426/AM10/	Lic.No/Date:0310540421 06.10.2009	
	Decision :Committee decided to close the case as Advance Authorisation has been issued under para 4.7.1 of HBP.			

